

Gas based power project at Amguri in Assam

202. SHRI BHADRESHWAR BURAGOHAIN: Will the Minister of POWER be pleased to state:

(a) what is the present position of the proposed gas based Power Project at Amguri in Assam; and

(b) by when the work on the project is likely to be stated?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b) The scheme for installation of gas based combined cycle power plant at Amguri in Assam, with a capacity of 360 MW, was sanctioned by the Planning Commission in August, 1991 at an estimated cost of Rs. 408.25 Crores. The construction work on the project can start only after the financing of the project has been firmed up.

Reconstitution of Energy Commission and National Tariff Board

203. SHRI SATISH PRADHAN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government have decided to set up/ reconstitute the Energy Commission and a National Tariff Board and a Regional Tariff Boards in the country, shortly, to improve substantially the poor state of Health of State Electricity Boards;

(b) if so, what are the details of the decision taken and time schedule for implementation of these decisions; and

(c) what are the details of the asks being entrusted to the Energy Commission – and National Tariff, Commission?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b) Yes, Sir, Government of India has decided to establish a National power Tariff Board with all-India Jurisdiction and five Regional Power Tariff Boards located at New Delhi, Bombay, Bangalore, Calcutta & Shillong. A notification constituting the Boards has been published in the

Government of India Gazette on 20th July 1992. Action to constitute to Corpus fund to meet the expenditure, and to select the Chairman of the Board has been initiated.

(c) While the National Board will evolve broad principles and guidelines to ensure uniform approach in fixation of tariff by all Regional Boards, and work out tariff for inter-state and inter-regional exchange of power, the function of the Regional Boards will be normation of costs for supply of power at LT point and pro-rata distribution of such costs to different categories of consumer groups for recommending appropriate tariff structure in respect of various power utilities. The Tariff Board would also submits annual reports on tariff-related performance of State Electricity Boards.

Clearance of NTPC Power Projects by Government

204. SHRI RAMJI LAL: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that few N.T.P.C. power projects have not yet been cleared by Government and concerned states are facing acute shortage of power due to increasing demand of power in agricultural sector;

(b) if so, the details of projects in North India alongwith the period of pendency;

(c) whether Government have provided necessary finances for these projects during this year and during Eighth Five Year Plan period;

(d) if so, the. finances allocated for Faridabad and Yumuna Nagar Power projects; and

(e) the time by which these projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b) The details of the power projects of the National Thermal Power Corporation (NTPC) in the Northern Electricity region pending clearance of the Government are as follows:-